

1	2	3
2.	National Scheduled Tribes Finance and Development Corporation (NSTFDC) including Adivasi Mahila Sashaktikaran Yojana (AMSY)	70.00
3.	SCA to TSP	1250.00
4.	Grants under Article 275 (1)	1367.00
5.	Umbrella Scheme for Education	1136.84
6.	National Overseas Scholarship	1.00

(d) Ministry of Tribal Affairs through regional consultations and its meetings has advocated and supported growing and consumption of traditional minor millets, green leafy and traditional vegetable in kitchen garden, rearing backyard poultry, and fishery. In addition, the Ministry has advocated regular administering of Iron Folic Acid tablets and Vitamin A supplements to pregnant women right from their cycle. Documentation of tribal crops and food, tribal medicine and practices to improve health and nutrition issues has also been initiated.

#### Quality of food at Anganwadi Centres

475. SHRI RAVI PRAKASH VERMA:

SHRI A.U. SINGH DEO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that children and women are being served food meant for animals in the name of nutritious food at Anganwadi Centres across the country;

(b) if so, whether Government has investigated the matter, if so, the outcome thereof;

(c) whether Government has chalk out any plan to give direct subsidy to supplement the nutritious food to the eligible children and women across the country, if so, the details thereof; and

(d) the action taken by Government against the persons responsible for supply of food to Anganwadi Centres meant for animals?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI) : (a) and (b) No, Sir. Under Integrated Child Development Services Scheme, supplementary nutrition is provided to bridge the

gap between the Recommended Dietary Allowance (RDA) and Average Dietary Intake (ADI). Under the scheme, supplementary food is provided in the form of (i) Hot Cooked Meal, (ii) Morning Snack and (iii) Micronutrient Fortified Food and/or Energy-dense Food as Take Home Ration (THR). However, the implementation is done by the States/UTs as per the nutritional norms as under:

Sl. No.	Category	(Per beneficiary per day)	
		Calories (K Cal)	Protein (g)
1.	Children (6-72 months)	500	12-15
2.	Severely malnourished children (6-72 months)	800	20-25
3.	Pregnant women and Nursing mothers	600	18-20

(c) No, Sir.

(d) Does not arise.

#### **Substance abuse by street children**

476. SHRI T. K. RANGARAJAN : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that according to a survey conducted by an NGO, there are around 1.5 lakh to 2 lakh street children in the capital;

(b) whether almost 80 per cent of them purchase substances like white fluid, cannabis and tobacco for consumption which is worth ₹ 27 lakh per day; and

(c) if so, actions being taken by Government to stop this menace?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI) : (a) The Ministry of Women and Child Development has not made any estimate about the number of street children in the country. However, a rapid assessment survey of street involved children carried out by Don Bosco National Forum for the Young at Risk (YaR), New Delhi and Don Bosco Research Centre, Mumbai has come to the notice of the Government of India. As per the aforesaid survey, the number of street involved children in New Delhi is 69,976.

(b) No such inference can be drawn from the said survey.

(c) Government of India is implementing the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 which prohibits selling of tobacco